

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125/2008(Pt.)/4259/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Joel Joseph Denga,
Registrar,
Gauhati High Court,
Aizawl Bench.

Dated Guwahati, 12th May, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter dated 11th May, 2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave for three days from 17.05.2023 to 19.05.2023, with station leave permission**, as prayed for. Further, the Joint Registrar (Estt.), Gauhati High Court, Aizawl Bench, will remain in charge of the Registrar, Gauhati High Court, Aizawl Bench, during your absence.

Yours faithfully,

Sdf
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-125/2008(Pt.)/4260-4261/A, dated , 12-05-2023

Copy to:

1. The Joint Registrar (Estt.), Gauhati High Court, Aizawl Bench, Aizawl.
- ✓ 2. The Project Manager, Gauhati High Court.

Sdf
JT. REGISTRAR (VIGILANCE)
SR